

C. P. No. 644 of 2014
IN THE HIGH COURT AT CALCUTTA
ORIGINAL JURISDICTION

In the matter of : The Companies Act, 1956;

And

In the matter of : An application u/s. 433, 434 and 439 of the said Act;

And

In the matter of : **Sancia Global Infra Project Limited**, a Company incorporated under the provisions of the Companies Act 1956 having its registered office at 32, Ezra Street, Room No.1060, 10th Floor, Kolkata-700001 within the jurisdiction as aforesaid.

... Company.

And

In the Matter of :

Suryoday Allo-Metal Powders Limited, a company incorporated under the provisions of the Companies Act, 1956 having its registered office at 302, B. Wing, Narayan Chambers, 555, Narayan Peth, Pune-30RO outside the jurisdiction as aforesaid.

..... Petitioner

Notification to the Official Liquidator of winding up order.

To
The Official Liquidator,
High Court, Calcutta,
9, Old Post Office Street,
Calcutta.

Order pronounced on 12.05.2015 by The Hon'ble Justice Biswanath Somadder for winding up the under-mentioned company under the Companies Act, 1956. A copy of the order obtained from LAN of this Hon'ble Court is sent herewith for your record.

1. Name of the Company : **Sancia Global Infra Project Limited.**
2. Registered office of the Company : 32, Ezra Street, Room No.1060, 10th Floor, Kolkata-700001.
3. Petitioner's Advocate : SK & Associates, Advocates,
54A, Sarat Bose Road,,
Fifth Floor,
Kolkata – 700 025.
4. Date of presentation of the petition: 24.07.2014.

Dated this day of December, 2021.

For Registrar.

Note: It will be the duty of each of the persons as are liable to make out, or to concur in making out, a statement of affairs under Sec.454, to attend the Official Liquidator at such time and place as he may appoint and to give him all information he may require.

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..... Petitioner

Notification to the Registrar of Companies of winding up order.

To
The Registrar of Companies,
West Bengal, Nizam Palace, II MSO Building,
234/4, Acharya J. C. Bose Road,
Calcutta – 700 020.

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